

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 394/GT/2020

Subject: Petition for truing up of annual fixed charges for the 2014-19 tariff period in respect of the Mauda STPS Stage-II (2X660 MW).

Petition No. 423/GT/2020

Subject: Petition for determination of tariff for the 2019-24 tariff period in respect of the Mauda STPS Stage-II (2X660 MW).

Petitioner: NTPC Limited

Respondents: MPPMCL and 6 others

Date of Hearing: **14.7.2022**

Coram: Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties present: Shri Venkatesh, Advocate, NTPC
Shri Siddharth Joshi, Advocate, NTPC
Ms. Simran Saluja, NTPC
Shri Sivakumar V Vepakomma, NTPC
Shri Nitin Gaur, Advocate, MPPMCL
Shri Anurag Naik, MPPMCL

Record of Proceedings

The order in the present petition was reserved on 18.11.2021. However, the order could not be passed prior to the Chairperson Shri P. K. Pujari demitting office. Accordingly, the matter is listed for hearing today, through video conferencing.

2. At the outset, the learned counsel for the Petitioner prayed for grant of time to file certain additional information in these matters. The representative of the Respondent MPPMCL prayed that it may also be granted time to file its reply, to the said additional information to be filed by the Petitioner.

3. Accordingly, the Commission directed the Petitioner to file its additional information on or before **28.7.2022**, after serving copy to the Respondent, who may file its reply on the same, on or before **6.8.2022**. Rejoinder, if any, by the Petitioner by **11.8.2022**. Pleadings shall be completed by the parties within the due dates mentioned and no extension of time shall be granted. Accordingly, orders in the petition were reserved.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

